PORTS AND HARBOURS UNDER INDO-BANGLADESH PROTOCOL ROUTE

2864. SHRI BALLI DURGA PRASAD RAO:

Will the Minister of SHIPPING be pleased to state:

(a) the names of ports and harbours under Indo-Bangladesh Protocol Route; and

(b) whether the Port of Chittagong and Mongla are included in the said route and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

(a) Under the Protocol on Inland Water Transit and Trade (PIWT&T) between India and Bangladesh, the following are existing Ports of Call in the two countries on Indo-Bangladesh Protocol (IBP) route:

<table>
<thead>
<tr>
<th>India</th>
<th>Kolkata</th>
<th>Haldia</th>
<th>Pandu</th>
<th>Karimganj</th>
<th>Silghat</th>
<th>Dhubri</th>
</tr>
</thead>
<tbody>
<tr>
<td>Bangladesh</td>
<td>Narayanganj</td>
<td>Khulna</td>
<td>Mongla</td>
<td>Sirajganj</td>
<td>Ashuganj</td>
<td>Pangaon</td>
</tr>
</tbody>
</table>

(b) The Port of Mongla is declared as Port of Call under PIWT&T and Chittagong port is not part of PIWT&T. Mongla and Chittagong are declared as Ports of Call under the "Coastal Shipping Agreement" between India and Bangladesh. A MoU, Agreement and Standard Operating Procedure (SOP) on the use of Chittagong Port & Mongla Ports for movement of goods to & from India have been signed by India and Bangladesh.

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